

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA  
UNSTARRED QUESTION NO. 1806  
TO BE ANSWERED ON THE 10<sup>TH</sup> FEBRUARY, 2026

**DISCREPANCIES IN MSP PROCUREMENT**

1806. SHRI PUSHPENDRA SAROJ:

Will the minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the quantity of wheat and paddy in Uttar Pradesh that remained unprocured despite MSP notifications during the last three procurement seasons and the reasons recorded, district-wise and crop-wise;
- (b) the number of occasions when MSP procurement in the State was delayed, reduced or halted due to Central buffer stock norms, storage ceilings or redirection of procurement to other States;
- (c) whether internal reviews examined the impact of such decisions on farmer participation, price realisation and market confidence in Uttar Pradesh;
- (d) the extent to which inter-State allocation and off-take targets influenced MSP coverage and procurement duration in the State; and
- (e) the corrective measures adopted to ensure full MSP procurement, timely agency deployment and zero avoidable crop denial in Uttar Pradesh?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

- (a): As per the information received from Department of Food and Public Distribution, procurement of wheat and paddy is carried out by the State Government at the Minimum Support Price (MSP) for central pool. Procurement centres are opened by Central Government Agencies/ State Government Agencies, taking into account the production, marketable surplus, convenience of farmers and availability of other logistics / infrastructure such as storage and transportation, etc. Adequate number of temporary purchase centres, in addition to the existing Mandis and depots/godowns are also established at key points for the convenience of farmers. The stocks conforming to the prescribed Fair Average Quality (FAQ) specifications and offered by the farmers to procurement centres for purchase are procured by the State Government agencies. During the past three years, no quantity of paddy and wheat brought by farmers to the procurement centres has remained unprocured.

(b) & (c): As reported by the State Government, no such instance that has come to notice.

(d): As reported by the State Government, no such instance that has come to notice.

(e): Prior to the commencement of procurement, necessary arrangements such as farmer registration and verification, selection of procurement agencies, arrangement of funds for payment, and selection of procurement centres are made in advance. All procurement-related processes, including online registration and verification, are conducted through the e-Procurement Portal of the Food and Civil Supplies Department. With a view to ensuring transparency in procurement, purchases are made through biometric authentication of farmers and payment is made directly to their Aadhaar-linked bank accounts through PFMS. Wide publicity of the procurement is also carried out to ensure that the maximum number of farmers can avail the benefits of the MSP. Quality-based procurement of crops brought by farmers at government procurement centres is ensured across the State.

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